

TODAY'S PROGRAMMECHAIR PERSON

SRI JUSTICE M.S.K.JAISWAL,
HON'BLE ADMINISTRATIVE JUDGE.

NODAL OFFICER

SMT.V.B.NIRMALA GEETHAMBA
HON'BLE PRINCIPAL
DISTRICT JUDGE

VENUE: DISTRICT COURT PREMISES.

1) Inviting Dignitaries on to the Dias by Sri B.Gautham Prasad, I Additional District Judge, Srikakulam.

1) Honourable Sri Justice M.S.K.Jaiswal garu, Administrative Judge of Srikakulam District.

2) Sri A.Subrahmanyam, Retired Registrar, Damodaram Sanjeevayya National Law University (DSNLU), Visakhapatnam.

3) Sri V.Ravi Kumar, Retired District & Sessions Judge, presently working as II Special Magistrate, Erramanjal, Hyderabad.

4) Smt.V.B.Nirmala Geethamba, Principal District Judge, Srikakulam.

2) LIGHTENING OF LAMP: by

1) Honourable Sri Justice M.S.K.Jaiswal Garu, Administrative Judge, Srikakulam District.

2) Sri A.Subrahmanyam, Retired Registrar, Damodaram Sanjeevayya National Law University (DSNLU), Visakhapatnam.

3) Sri V.Ravi Kumar, Retired District & Sessions Judge, presently working as II Special Magistrate, Erramanjal, Hyderabad.

I request to commence the programme of to-days workshop by Smt.V.B.Nirmala Geethamba, Principal District Judge, Srikakulam.

3) Thought of the Day by Smt.M.Babitha, VI Additional District Judge, Sompeta.

4) Introduction of Workshop topics by Smt.V.B.Nirmala Geethamba, Principal District Judge, Srikakulam.

WORKSHOP SCHEDULE

SUBJECT: APPRECIATION OF EVIDENCE IN CRIMINAL CASES.

TOPICS: 1) General Principles of Fair Trial.

2) Arrest and Pre-Trial Detection-Role of Judge/Magistrate.

3) From Investigation to the Trial stage.

4) From Trial to Final Judgment.

Sessions	Timings	Chosen topic	Proceeding	
I	10.00 A.M. to 11.30 A.M.,	General Principles of Fair Trial	Paper presentation (Smt.B.Jyotsna, Judicial Magistrate of First Class, Amadalavalasa)	Sri A.Subrahmanyam, Retired Registrar, Damodaram Sanjeevayya National Law University (DSNLU) Visakhapatnam
			Discussion by the Resource Person.	
			Interaction by the Participants	
			Comments by the the Resource Person	
	11.30 A.M. to 11.50 A.M.		TEA BREAK	
II	11.50 A.M to 01.00 P.M ⁴	Arrest and Pre- Trial Detection- Role of Judge/Magistrate	Paper presentation (Sri Shaik Reyaz, Judicial Magistrate of First Class, Ponduru)	Sri A.Subrahmanyam, Retired Registrar, Damodaram Sanjeevayya National Law University (DSNLU) Visakhapatnam
			Discussion by the Resource person	
			Interaction by the Participants	
			Comments by the Resource Person	
	01.00 P.M. to 01.45 P.M.		LUNCH	
III	01.45 P.M. To 03.00 P.M.	Fro Investigation to the Trial Stage	Paper presentation (Smt.L.Devi Ratna Kumari, Judicial Magistrate of First Class, Special Mobile Court, Srikakulam)	Sri V.Ravi Kumar, Retired District & Sessions Judge, presently working as II Special Magistrate, Erramanjal, Hyderabad
			Discussion by the Resource Person	
			Interaction by the Participants	
			Comments by the Resource Person	
	03.00 P.M To 03.20 P.M.		TEA BREAK	
IV	03.20 P.M to 5.00 P.M	From Trial to Final Judgment	Paper presentation (Sri Y.Srinivasa Rao, Special Judicial Magistrate of First Class, (Prohibition & Excise), Srikakulam)	Sri V.Ravi Kumar, Retired District & Sessions Judge, presently working as II Special Magistrate, Erramanjal, Hyderabad
			Discussion by the Resource person	
			Interaction by the Participants	
			Comments by the Resource Person	

Vote of Thanks by : Kum.M.Mani, Junior Civil Judge, Ichapuram.